IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION. NO. 24 OF 2023

IN

ORIGINAL APPLICATION NO. 44 OF 2022

(I.A. No. 277/2024)

Saket Girls P.G. College ...Applicant

Versus

State of Uttar Pradesh. ...Respondent

INDEX

S.NO	PARTICULARS	PAGE NO.
1.	STATUS REPORT ON BEHALF OF THE EXECUTIVE OFFICER, NAGAR PALIKA PARISHAD, BELHA, PRATAPGARH, IN COMPLIANCE WITH THE ORDER DATED 28.08.2024 ALONGWITH THE SUPPORTING AFFIDAVIT.	3-9
2.	**ANNEXURE 1.** Suspension order of the Executive Officer	10-18
3.	**ANNEXURE 2.** Charge assumption certificate of the undersigned	19
4.	**ANNEXURE 3.** GPS-tagged photographs, work completion certificate, and timeline for remaining works.	20

Through

Date: 18.11.2024

Place: New Delhi

PRIYANKA SWAMI

ADVOCATE
Counsel for Nagar Palika Parishad, belha, Pratapgarh
F-13, JANGPURA, NEW DELHI 110014
E-mail:advpriyankaswami@gmail.com

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

EXECUTION APPLICATION. NO. 24 OF 2023

IN

ORIGINAL APPLICATION NO. 44 OF 2022

(I.A. No. 277/2024)

Saket Girls P.G. College ...Applicant

Versus

State of Uttar Pradesh. ...Respondent

STATUS REPORT ON BEHALF OF THE EXECUTIVE OFFICER, NAGAR PALIKA PARISHAD, BELHA, PRATAPGARH, IN COMPLIANCE WITH THE ORDER DATED 28.08.2024

MOST RESPECTFULLY SHOWETH

1. That That the applicant, Saket Girls P.G. College, filed Original Application No. 44/2022 before the Hon'ble National Green Tribunal, New Delhi, citing grievances regarding water extraction and drainage issues in connection with its premises. The applicant, a private educational institution, constructed its premises on low-lying land prone to water stagnation—an issue the applicant was fully aware of during the construction phase. Despite this knowledge, the applicant proceeded without adhering to proper planning or drainage norms. Subsequently, the applicant filed Execution Application No. 24/2023, alleging non-compliance with the Hon'ble

Tribunal's earlier directions, which resulted in the imposition of a penalty of ₹5.00 lakh on the Nagar Palika Parishad, Belha-Pratapgarh.

2. That the applicant's premises were constructed before the area came under the jurisdiction of the Nagar Palika Parishad on 31 December 2019. At the time of construction, the applicant relied on natural drainage through surrounding vacant lands instead of implementing a proper drainage system. As these lands were later developed, natural drainage paths were obstructed, leading to water stagnation. Despite the root cause being the applicant's negligence, the Nagar Palika Parishad has consistently taken proactive measures to address the issues raised.

3. That to manage the immediate issue of water stagnation, the Nagar Palika Parishad installed suction pumps to extract sewage water from the applicant's premises and redirect it to the nearest Sewage Treatment Plant (STP). This process has been ongoing since the Hon'ble Tribunal's initial directions. The consistent operation of these pumps has ensured that sewage water does not accumulate, thereby mitigating environmental and public health concerns. The volume of sewage water treated at the STP has been significant, with all treated water adhering to prescribed environmental standards.

4. That the Nagar Palika Parishad initiated the construction of a covered drain to provide a long-term solution to the applicant's drainage issues. The drain extends from the transformer near Saket Girls Degree College to the main road in front of Premium Palace and from Plaza Palace on Gayghat Road to New Basti, Jankipuram. After completing the tendering and agreement process, construction began in June 2024 with an initial target completion date of August 2024.

5. That the progress of construction was delayed due to unforeseen circumstances, including the suspension of the then-Executive Officer, Mr. Ram Achal Kuril, on 29 June 2024. This administrative action adversely affected ongoing work and caused significant delays. A copy of the suspension order is annexed as **ANNEXURE 1**.

6. That following the suspension, the undersigned assumed charge on 19 July 2024 and promptly reviewed the status of the projects. It was observed that construction was further hindered by waterlogging caused by rain and uneven terrain at the site. Immediate measures were taken to accelerate progress, including regular monitoring and instructions to expedite the remaining work. A copy of the charge assumption certificate is annexed as **ANNEXURE 2**.

7. That as of now, 552 meters (approximately 60%) of the total 920-meter drain construction has been completed. GPS-tagged photographs of the completed work, the work completion certificate, and an estimated timeline for the remaining portion of the project are annexed as **ANNEXURE 3.**

8. That the endpoint of the 920-meter drain is designed to connect to a wetland with a capacity of 2.5 MLD, which is currently in a trial and operational phase. The distance between the drain endpoint and the wetland is approximately 368 meters. A detailed project proposal for constructing this remaining section has been submitted to the government for administrative and financial approval.

9. That it is anticipated that the required approvals and funds for the remaining section will be received by November 2024, allowing for the timely completion of the project. Once received, construction of the remaining portion will be expedited without further delay.

10. That the District Magistrate, acting in compliance with the Hon'ble Tribunal's directions, constituted a committee to investigate and monitor compliance. This committee conducted inspections and evaluated the progress made in addressing the applicant's grievances.

11. That the committee's report acknowledged significant progress on the drainage project, including the completion of 60% of the planned drain. It also highlighted the consistent operation of suction pumps to address immediate concerns, commending the Parishad's proactive measures despite challenges such as administrative delays and site-specific issues like waterlogging.

12. That the District Magistrate's office facilitated the continuity of work by coordinating between stakeholders and supporting the Parishad's efforts to secure necessary approvals and funding for the project. The detailed report submitted by the committee acknowledged the Parishad's diligent efforts in complying with the Hon'ble Tribunal's directives.

13. That the cost of compliance with the Hon'ble Tribunal's orders has significantly burdened Parishad's financial resources. In view of this, a Special Leave Petition (SLP) has been filed before the Hon'ble Supreme Court to challenge the ₹5.00 lakh penalty imposed, vide ***Diary No. 52944/2024*** titled ***"Nagar Palika Parishad, Belha Pratapgarh, U.P vs. Saket Girls PG College."*** Before the Hon'ble Supreme Court of India.

14. That the ongoing suctioning and treatment process has demonstrated the Parishad's commitment to public welfare and environmental safety. Resources and manpower

have been allocated to ensure uninterrupted sewage management while long-term solutions, such as the drainage project, are being implemented.

15. That the Nagar Palika Parishad remains committed to fulfilling its obligations under the Hon'ble Tribunal's orders while addressing the applicant's concerns in the public interest.

16. That it is respectfully prayed that the Hon'ble Tribunal reconsider the penalty imposed on the Parishad, as the underlying issues primarily stem from the applicant's negligence in planning and construction.

17. That the Nagar Palika Parishad reaffirms its dedication to resolving this matter and ensuring compliance with all directives issued by the Hon'ble Tribunal.

Through

Date: 18.11.2024

Place: New Delhi

PRIYANKA SWAMI
ADVOCATE
Counsel for Nagar Palika Parishad, belha, Pratapgarh
F-13, JANGPURA, NEW DELHI 110014
E-mail:advpriyankaswami@gmail.com

IN THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 44 OF 2022

Saket Girls P.G. College ...Applicant

Versus

State of Uttar Pradesh. ...Respondent

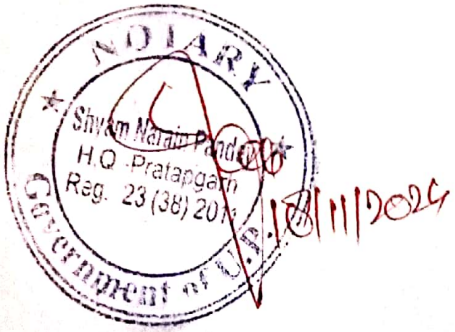
AFFIDAVIT

I, **RAKESH KUMAR,** aged about 50 years s/o Sh.LAKSHMI PRASAD JAISWALis presently posted as **Executive Officer, Nagar Palika Parishad, Belha, District- Pratapgarh,Uttar Praadesh.**

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.

2. That the accompanying Reply has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying Reply are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.



18/11/2024

DEPONENT

VERIFICATION

Verified on solemn affirmation at Pratapgarh on this 18 day of November 2024, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

NOTARY
Shyam Narain Pandey
H.Q. Pratapgarh
Reg. 23 (38) 2011
Government of U.P.
18/11/2024

DEPONENT

ANNEXURE 1

नगर निकाय निदेशालय, उ0प्र0,
सेक्टर–7, गोमती नगर विस्तार, लखनऊ।

संख्या–2/602/125–।।/589–अ0अ0नपाप–3/16 लखनऊः दिनांक 29 जून, 2024

कार्यालय–आदेश

नगर पालिका परिषद, बेल्हा प्रतापगढ़ में स्थित एस0टी0पी0 (सीवरेज ट्रीटमेण्ट प्लाण्ट) एवं कन्स्ट्रक्टेड वेटलैण्ड का दिनांक 02.05.2024 को औचक निरीक्षण किया गया। निरीक्षण के समय श्री राम अचल कुरील, अधिशासी अधिकारी, नगर पालिका परिषद, बेल्हा प्रतापगढ़ उपस्थित नहीं थे और निरीक्षण में पाया गया कि वेटलैण्ड साइट पर ठोस अपशिष्ट को डम्प किया जा रहा है तथा उसमें अग्नि लगी है, जो सॉलिड वेस्ट मैनेजमेण्ट रूल्स, 2016 एवं स्वच्छ भारत मिशन–नगरीय के दिशा–निर्देशों के सर्वथा विपरीत है। इसप्रकार नगर पालिका परिषद, बेल्हा प्रतापगढ़ में ठोस अपशिष्ट प्रबन्धन वैज्ञानिक तरीके से नहीं किया जा रहा है, जो सॉलिड वेस्ट मैनेजमेण्ट रूल्स, 2016 एवं शासन के आदेशों की अवहेलना की जा रही है।

2– इस संबंध में श्री राम अचल कुरील, अधिशासी अधिकारी, नगर पालिका परिषद, बेल्हा प्रतापगढ़ को निदेशालय के पत्रांक–पी0ए0/437/नि0कैम्प/2024, दिनांक 08.05.2024 द्वारा कारण बताओ नोटिस जारी करते हुये स्पष्टीकरण उपलब्ध कराने के निर्देश दिये गये, जिसके सम्बन्ध में श्री राम अचल कुरील द्वारा कारण बताओ नोटिस का उत्तर पत्र दिनांक 13–05–2024 द्वारा दिया गया, श्री कुरील का उत्तर संतोषजनक नहीं पाया गया।

3– अतः श्री राम अचल कुरील, अधिशासी अधिकारी श्रेणी–2, नगर पालिका परिषद, बेल्हा प्रतापगढ़ द्वारा कार्यालय से अनुपस्थित रहने, वेट लैण्ड साईट पर ठोस अपशिष्ट को डम्प कराये जाने एवं उसमें अग्नि लगी होने तथा ठोस अपशिष्ट प्रबन्धन वैज्ञानिक तरीके से न करके सॉलिड वेस्ट मैनेजमेण्ट रूल्स, 2016 एवं स्वच्छ भारत मिशन–नगरीय के दिशा–निर्देशों का उल्लंघन करने एवं शासन के आदेशों की अवहेलना करने के कारण उ0प्र0 पालिका (केन्द्रीयित) सेवा नियमावली, 1966 के नियम–37(3) एवं उ0प्र0 सरकारी सेवक (अनुशासन एवं अपील) नियमावली, 1999 के सुसंगत प्राविधानों के अन्तर्गत श्री राम अचल कुरील, अधिशासी अधिकारी श्रेणी–2, नगर पालिका परिषद, बेल्हा (प्रतापगढ़) को एतद्द्वारा तात्कालिक प्रभाव से निलम्बित करते हुये विभागीय अनुशासनिक कार्यवाही संस्थित की जाती है एवं विभागीय अनुशासनिक कार्यवाही के संचालन हेतु श्रीमती ऋतु सुहास, अपर निदेशक, नगर निकाय निदेशालय, उ0प्र0, लखनऊ को जांच अधिकारी नामित किया जाता है। निलम्बन अवधि में श्री राम अचल कुरील कार्यालय जिलाधिकारी, प्रतापगढ़ से सम्बद्ध रहेंगें तथा उनके जीवन निर्वाह भत्ते आदि का भुगतान नगर पालिका परिषद, बेल्हा प्रतापगढ़ द्वारा सुनिश्चित किया जायेगा।

4– निलम्बन अवधि में श्री राम अचल कुरील को वित्तीय नियम संग्रह खण्ड–2 से 4 के मूल नियम–53 के प्राविधानों के अनुसार जीवन निर्वाह भत्तों की धनराशि अर्ध औसत वेतन पर अथवा अर्ध वेतन पर देय अवकाश वेतन के बराबर देय होगी तथा उन्हे जीवन निर्वाह भत्तों की धनराशि पर मंहगाई भत्ता यदि ऐसे अवकाश वेतन पर देय है, भी अनुमन्य होगा, किन्तु ऐसे अधिकारी को जीवन निर्वाह भत्ते के साथ कोई मंहगाई भत्ता देय नहीं होगा, जिन्हें निलम्बन के पूर्व प्राप्त वेतन के साथ कोई मंहगाई भत्ते अथवा मंहगाई भत्ते का उपान्तिक समायोजन प्राप्त नहीं था। निलम्बन के दिनांक को प्राप्त वेतन के आधार पर अन्य प्रतिकर भत्ते भी इस शर्त पर देय होंगे जब इसका समाधान हो जाये कि उनके द्वारा उक्त मद में व्यय वास्तव में किया जा रहा है, जिसके लिए उक्त प्रतिकर भत्ते अनुमन्य है।

5– उपर्युक्त प्रस्तर–4 में उल्लिखित मदों का भुगतान तभी किया जाएगा जबकि श्री राम अचल कुरील इस आशय का प्रमाण पत्र प्रस्तुत करें कि वह किसी अन्य सेवायोजन, व्यापार वृत्ति, व्यवसाय में नहीं लगे हैं।

6– जांच अधिकारी से अपेक्षा की जाती है कि जांच कार्यवाही शासनादेश संख्या–8/2022/725/सैंतालीस/का–1–2022/13(2)/2022, दिनांक 09.07.2021 के अन्तर्गत शीघ्रातिशीघ्र पूर्ण कर जांच आख्या अधोहस्ताक्षरी को उपलब्ध कराया जाना सुनिश्चित करें।

(डॉ0 नितिन बंसल)
निदेशक।

संख्या व दिनांक तदैवः–

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

1– विशेष सचिव, उ0प्र0 शासन, नगर विकास अनुभाग–4, लखनऊ।

ई–मेल/पंजीकृत 2– जिलाधिकारी, प्रतापगढ़ को उक्त आदेश की प्रति इस आशय से प्रेषित कि श्री राम अचल कुरील (निलम्बित) अधिशासी अधिकारी, नगर पालिका परिषद, बेल्हा प्रतापगढ़ को तामील कराकर कि सूचना निदेशालय को उपलब्ध कराने का कष्ट करें।

4– श्रीमती ऋतु सुहास, अपर निदेशक/जांच अधिकारी, नगर निकाय निदेशालय, उ0प्र0, लखनऊ को इस निर्देश के साथ प्रेषित कि तद्नुसार आरोप पत्र का गठन करके अनुमोदनोपरान्त जांच कार्यवाही तत्काल सुनिश्चित करें।

5– अध्यक्ष, नगर पालिका परिषद, बेल्हा प्रतापगढ़।

6– श्री राम अचल कुरील (निलम्बित) अधिशासी अधिकारी श्रेणी–2, नगर पालिका परिषद, बेल्हा प्रतापगढ़ द्वारा जिलाधिकारी, प्रतापगढ़।

29/6/22

(डॉ0 नितिन बंसल)
निदेशक।

ANNEXURE 2

उत्तर प्रदेश शासन
नगर विकास अनुभाग-4
संख्याः 2102 /नौ-4-24-01ई0ओ0/2024
लखनऊ दिनांकः 18 जुलाई, 2024

कार्यालय ज्ञाप

उत्तर प्रदेश पालिका (केन्द्रीयित) प्रशासी सेवा के अधिशासी अधिकारी श्रेणी-2 श्री राकेश कुमार, अधिशासी अधिकारी, नगर पालिका परिषद, खतौली जनपद-मुजफ्फरनगर को जनहित में तात्कालिक प्रभाव से नगर पलिका परिषद, बेल्हा (प्रतापगढ) में अधिशासी अधिकारी के पद पर तैनात किया जाता है।

2- श्री राकेश कुमार को अपनी नवीन तैनाती के स्थान पर कार्यभार ग्रहण करने हेतु स्वतः कार्यमुक्त किया जाता है। श्री राकेश कुमार कार्यभार ग्रहण करने की सूचना शासन/निदेशक, नगर निकाय निदेशालय, उ0प्र0, लखनऊ को अविलम्ब उपलब्ध कराया जाना सुनिश्चित करेंगे। आदेशों की अवहेलना अनुशासनहीनता मानी जायेगी, जिसके लिए संबंधित के विरूद्ध नियमानुसार विभागीय कार्यवाही की जायेगी।

धर्मेन्द्र प्रताप सिंह
विशेष सचिव।

संख्या-2102 /नौ-4-24-01ई0ओ0/2024 तद्दिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषितः-

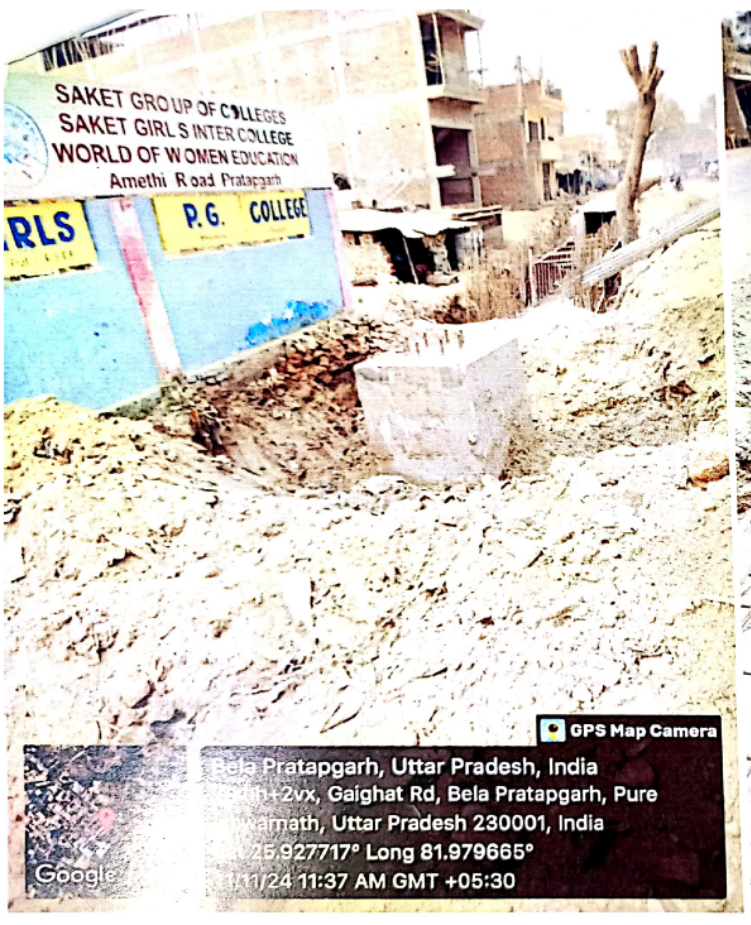
1. निदेशक, नगर निकाय निदेशालय, उ.प्र., लखनऊ।
2. जिलाधिकारी, मुजफ्फरनगर को इस आशय से प्रेषित कि उक्त आदेश की प्रति संबंधित को तामील कराते हुये शासन को तत्काल अवगत कराने का कष्ट करें।
3. जिलाधिकारी, प्रतापगढ़।
4. अध्यक्ष, नगर पालिका परिषद, खतौली (मुजफ्फरनगर)/बेल्हा (प्रतापगढ़)।
5. संबंधित अधिशासी अधिकारी।
6. गार्ड फाईल/कम्प्यूटर सेल।

आज्ञा से,
(मो0 वासिफ) 18.07.24
अनु सचिव।

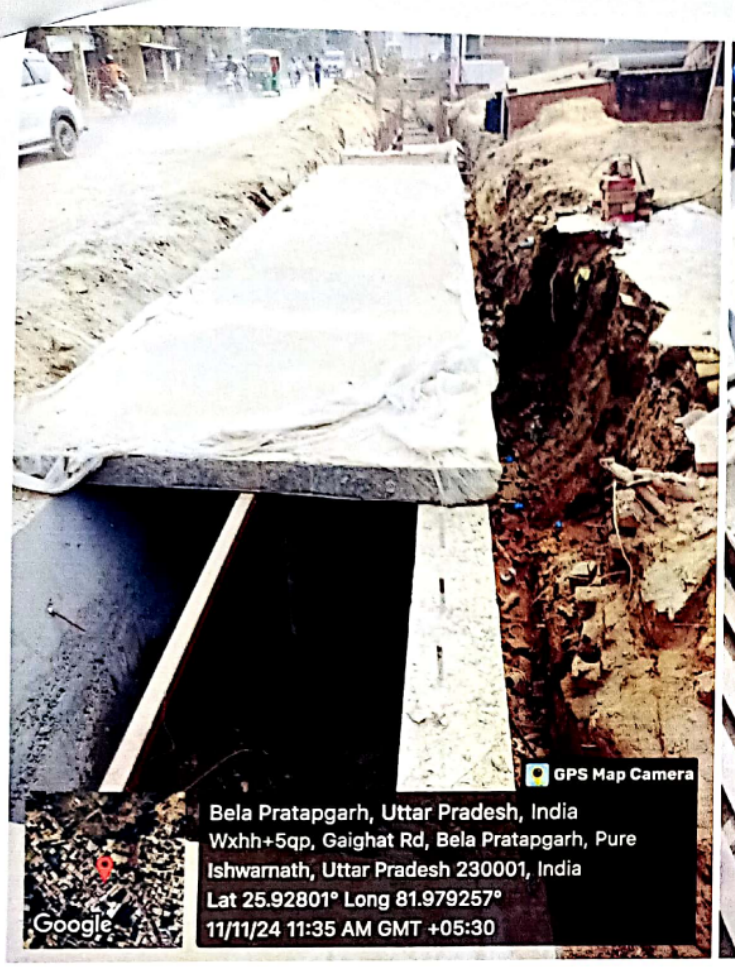
ANNEXURE 3

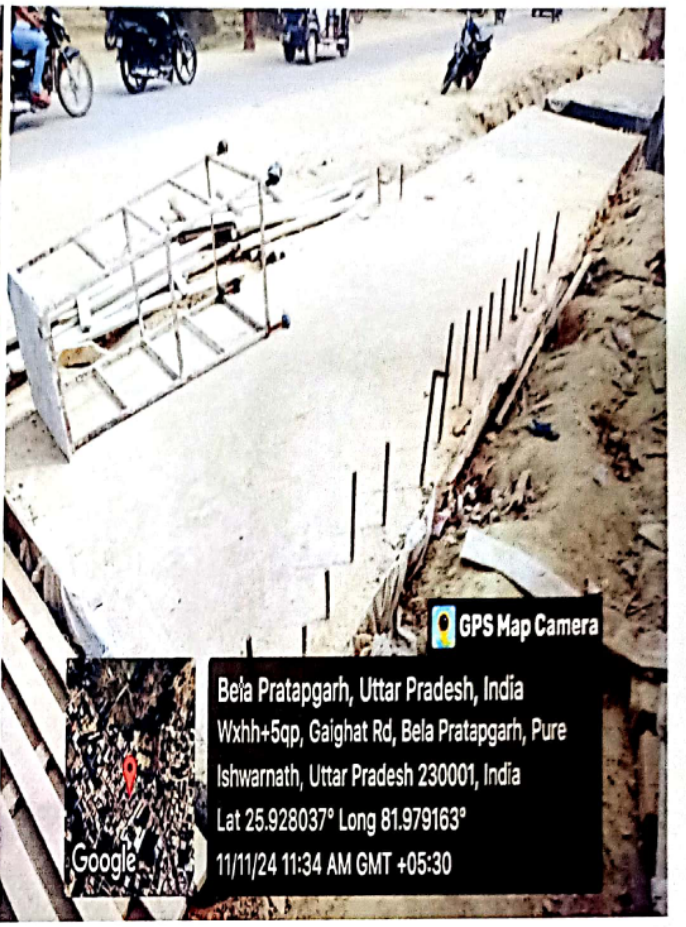
GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+5qp, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.928156° Long 81.979062°
11/11/24 11:32 AM GMT +05:30
Google

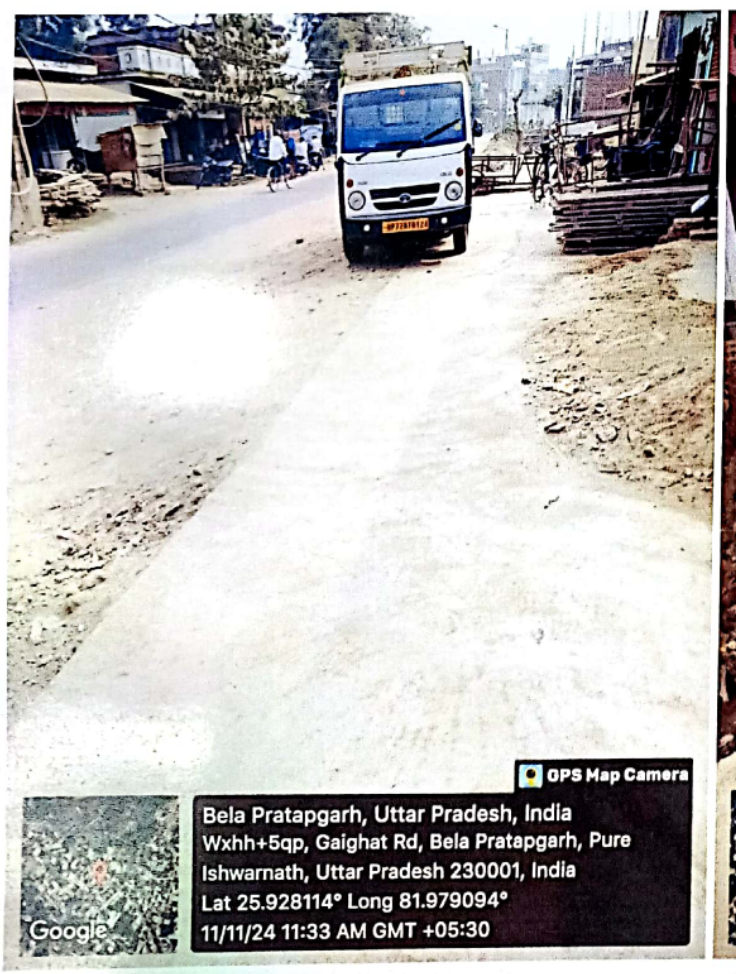
GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+5qp, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.928193° Long 81.979007°
11/11/24 11:31 AM GMT +05:30
Google


SAKET GROUP OF COLLEGES
SAKET GIRLS INTER COLLEGE
WORLD OF WOMEN EDUCATION
Amethi Road Pratapgarh
P.G. COLLEGE
GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
+2vx, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.927717° Long 81.979665°
11/11/24 11:37 AM GMT +05:30
Google

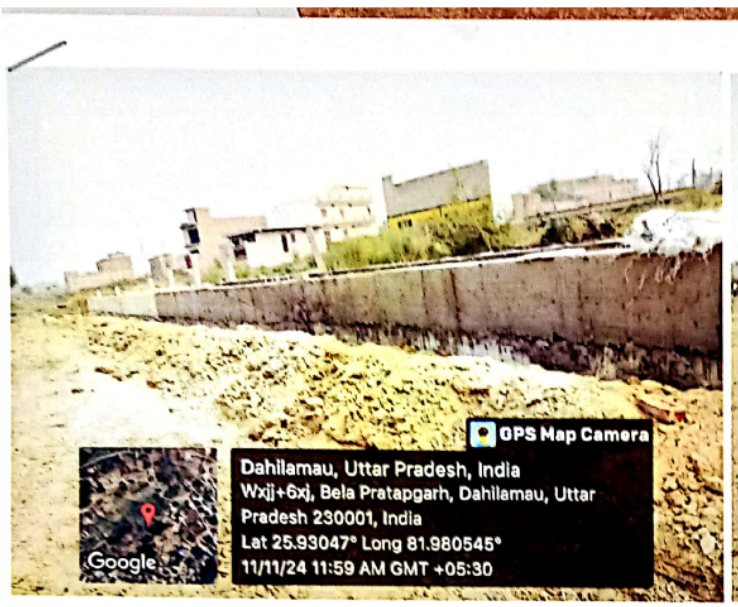
GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+5qp, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.927897° Long 81.979371°
11/11/24 11:35 AM GMT +05:30
Google


GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+5qp, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.92801° Long 81.979257°
11/11/24 11:35 AM GMT +05:30
Google

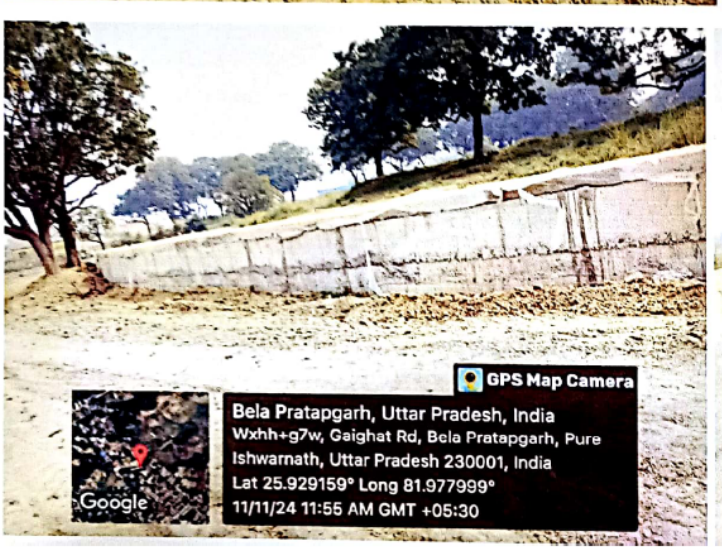

GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+5qp, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.928037° Long 81.979163°
11/11/24 11:34 AM GMT +05:30
Google

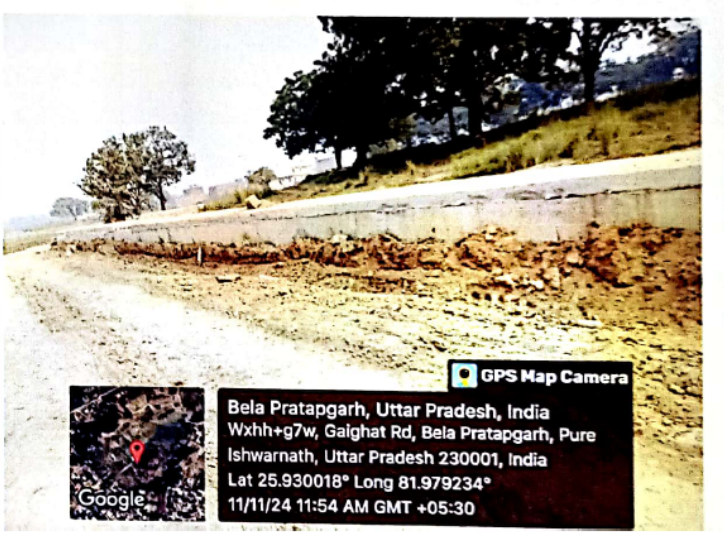

GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+5qp, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.928114° Long 81.979094°
11/11/24 11:33 AM GMT +05:30
Google

GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+g7w, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.929408° Long 81.978534°
11/11/24 11:30 AM GMT +05:30
Google


GPS Map Camera
Dahilamau, Uttar Pradesh, India
Wxjj+6xj, Bela Pratapgarh, Dahilamau, Uttar Pradesh 230001, India
Lat 25.93047° Long 81.980545°
11/11/24 11:59 AM GMT +05:30
Google

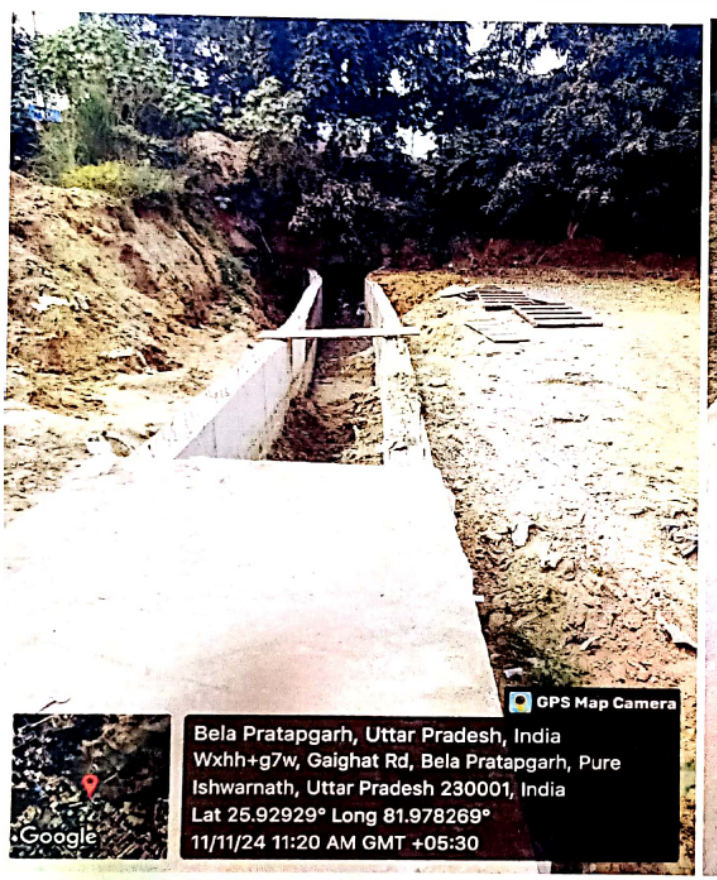
GPS Map Camera
Pure Ishwarnath, Uttar Pradesh, India
Wxhj+j7g, Pure Ishwarnath, Bela Pratapgarh, Uttar Pradesh 230001, India
Lat 25.930356° Long 81.979864°
11/11/24 11:56 AM GMT +05:30
Google


GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+g7w, Gaighat Rd, Bela Pratapgarh, Pure Ishwarnath, Uttar Pradesh 230001, India
Lat 25.929159° Long 81.977999°
11/11/24 11:55 AM GMT +05:30
Google


GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+g7w, Gaighat Rd, Bela Pratapgarh, Pure Ishwarnath, Uttar Pradesh 230001, India
Lat 25.930018° Long 81.979234°
11/11/24 11:54 AM GMT +05:30
Google

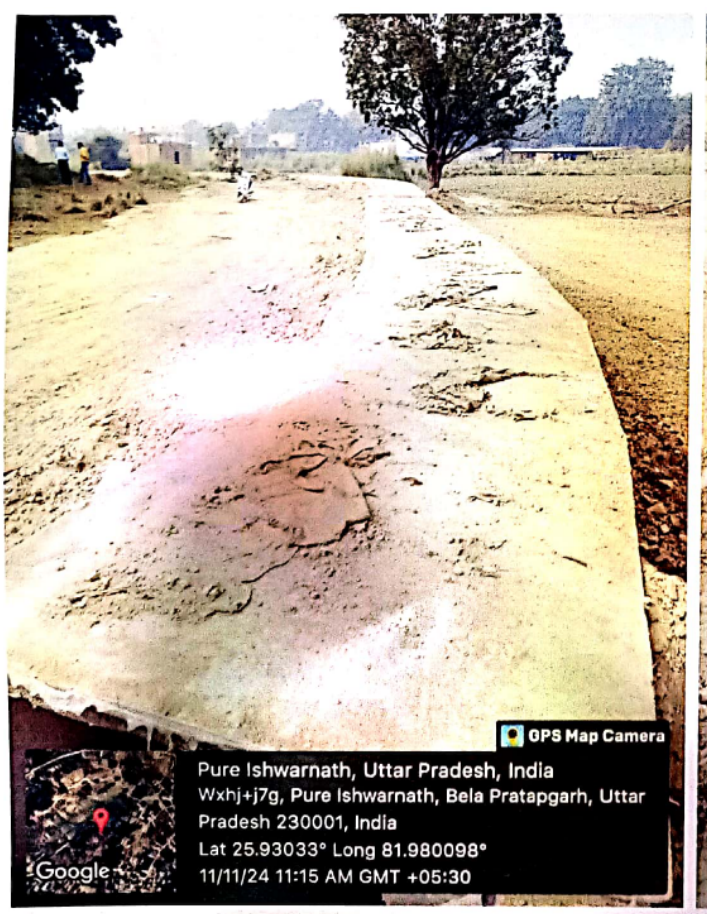
GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+g7w, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.929405° Long 81.978513°
11/11/24 11:21 AM GMT +05:30
Google

GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+g7w, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.929286° Long 81.978276°
11/11/24 11:20 AM GMT +05:30
Google


GPS Map Camera
Bela Pratapgarh, Uttar Pradesh, India
Wxhh+g7w, Gaighat Rd, Bela Pratapgarh, Pure
Ishwarnath, Uttar Pradesh 230001, India
Lat 25.92929° Long 81.978269°
11/11/24 11:20 AM GMT +05:30
Google

GPS Map Camera
Pure Ishwarnath, Uttar Pradesh, India
Wxhj+j7g, Pure Ishwarnath, Bela Pratapgarh, Uttar Pradesh 230001, India
Lat 25.930368° Long 81.979772°
11/11/24 11:17 AM GMT +05:30
Google

GPS Map Camera
Pure Ishwarnath, Uttar Pradesh, India
Wxhj+j7g, Pure Ishwarnath, Bela Pratapgarh, Uttar Pradesh 230001, India
Lat 25.93038° Long 81.979808°
11/11/24 11:16 AM GMT +05:30
Google


GPS Map Camera
Pure Ishwarnath, Uttar Pradesh, India
Wxhj+j7g, Pure Ishwarnath, Bela Pratapgarh, Uttar Pradesh 230001, India
Lat 25.93033° Long 81.980098°
11/11/24 11:15 AM GMT +05:30
Google

GPS Map Camera
Pure Ishwarnath, Uttar Pradesh, India
Wxhj+j7g, Pure Ishwarnath, Bela Pratapgarh, Uttar Pradesh 230001, India
Lat 25.930152° Long 81.98028°
11/11/24 11:14 AM GMT +05:30
Google

कार्यालय नगरपालिका परिषद बेल्हा–प्रतापगढ़।

संख्याः 835 /न0पा0परि0–2024 दिनांकः 16 नवम्बर, 2024

वर्क कम्प्लीटीशन सर्टिफिकेट प्रमाण–पत्र

प्रमाणित किया जाता है कि राज्य सेक्टर मद अन्तर्गत निर्माणाधीन नाला मुख्य मार्ग पर ट्रान्सफर्मर से साकेत डिग्री कालेज होते हुए मुख्य मार्ग पर प्रिमियम पैलेस के सामने तक कवर्ड नाला निर्माण कार्य एवं गायघाट रोड़ पर प्लाजा पैलेस के सामने से नई बस्ती जानकीपुरम तक कवर्ड नाला निर्माण कार्य की कुल लम्बाई 920 मीटर के सापेक्ष 552 मीटर नाला निर्माण कार्य पूर्ण किया जा चुका है अर्थात कुल 60 प्रतिशत कार्य स्थल पर पूर्ण कराया जा चुका है। स्थल पर कराये गये कार्य की जी0पी0एस0 टैग फोटोग्राफ संलग्न है।

अवर अभियन्ता (सिविल)
नगरपालिका परिषद बेल्हा–प्रतापगढ़।

अधिशासी अधिकारी
नगरपालिका परिषद बेल्हा–प्रतापगढ़।

GSTIN: 09ADOPK2513P1Z2

M/s JASORIA BUILDERS

❖ *Specilist in Road, Bridges, Buildings and Civil Works*

दिनाँक :- 14-11-24

सेवा में,

अधिशाषी अधिकारी,

नगर पालिका परिषद,

बेल्हा - प्रतापगढ़ |

विषय:- निर्माणधीन नाला मुख्य मार्ग पर ट्रांसफार्मर से साकेत डिग्री कॉलेज होते हुए मुख्य मार्ग पर प्रीमियम मैरेज पैलेस के सामने तक कवर्ड नाला निर्माण कार्य एवं गाय घाट रोड पर प्रीमियम मैरेज पैलेस के सामने से नई बस्ती जानकीपुरम तक कवर्ड नाला निर्माण कार्य पूर्ण कराये जानें के सम्बन्ध मे |

महोदय,

कृपया उपरोक्त विषयक की ओर आपका ध्यान आकृष्ट कराते हुए अवगत कराना है कि वर्षा ऋतु समाप्त हो जाने के उपरान्त उपयुक्त निर्माण कार्य पूरी गति एवं क्षमता से कराया जा रहा है जिसका लगभग 60 प्रतिशत कार्य पूर्ण हो चुका है और अवशेष कार्य भी नवम्बर, 2024 माह में पूर्ण कराने का भरसक प्रयास किया जा रहा हैं | आशा है कि अवशेष निर्माण कार्य नवम्बर, माह के समाप्ति तक अथवा दिसम्बर माह के मध्य तक पूर्ण हो जाएगा |

अतएवं उपरोक्तानुसार सूचना अग्रेतर कार्यवाही हेतु सेवा मे प्रेषित हैं |

धन्यवाद,

भवदीय,

जसोरिया बिल्डर्स,

प्रतापगढ़

JASORIA BUILDERS Pratapgarh

Seen

❖Address: 53/A- Bhadri House, Pratapgarh (U.P.) - 230001

Email: jasoriabuilders@gmail.com